

>15.50 ½ hrs.

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2002 (Amendment of section 304, etc.).

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

SHRIMATI RENUKA CHOWDHURY : I introduce the Bill.

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